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Date: 24/08/2025

H.M. Kalpana Vs S.L. Rajanna

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 30, 2025 Hon'ble Judges: M.I. Arun, J

Bench: Single Bench

Advocate: M. Neglur Aravind
Final Decision: Disposed Of

Judgement

N. V. Anjaria, CJ

1. Learned advocate Mr. M. Neglur Aravind for the complainant files a memo dated 30.01.2025 stating that the order of learned Single Judge brought

under the contempt jurisdiction is complied with. The same is taken on record.

- 2. In that view, nothing survives in the present contempt petition.
- 3. Accordingly, the contempt petition is disposed of as not surviving.